

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-518

CP No. - 117/241/242/ND/2022

IN THE MATTER OF:

Ms. Vibha Aggarwal

....Applicant

Vs.

Shree Mahadev Traders Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241- 242

Order delivered on 10.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Harshal Kumar

ORDER

There is no appearance on behalf of the Petitioner, despite repeated calls.
In the interest of justice, hearing is deferred to **12.04.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(SHRI ASHOK KUMAR BHARDWAJ)
MEMBER (J)